

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 221
CAA-26/ND/2020**

IN THE MATTER OF:

M/s. K. R. Equipments Pvt. Ltd.

...PETITIONER

Vs.

M/s. Cleanauto Solutions Pvt. Ltd.

...RESPONDENT

Section

Under Section 230-232

Order delivered on 04.03.2020

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C. :Mr. P.K. Mittal, Advocate

For the Respondent/ Corporate-debtor :

ORDER

List the case on 24.03.2020.

-sd-

**(V.K. Subburaj)
Member (T)**

-sd-

**(Abni Ranjan Kumar Sinha)
Member (J)**